

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 9829-9830/2016

RAM KISHORE & ANR.

Petitioner(s)

VERSUS

MEMBER (JUDICIAL) BOARD OF REVENUE, UP AT ALLAHABAD & ORS.

Respondent(s)

(with appln. (s) for c/delay in filing SLP and interim relief and office report)

Date : 11/08/2016 These petitions were called on for hearing today.

For Petitioner(s)

Mr. A.N. Choudhary, Adv.
Mr. Prem Sunder Jha, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Fresh steps for the service of notice by usual mode to the respondent Nos. 1 to 5 shall be taken by the learned counsel for the petitioners within a period of four weeks.
List again on 23.9.2016.

(M V RAMESH)
Registrar

Signature Not Verified

MG

Digitally signed by

POOJA SHARMA

Date: 2016.08.11

16:26:58 IST

Reason: